GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1892 ANSWERED ON:08.03.2013 REC III SHRIMATI. MAUSAM NOOR Noor Mausam

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the present status of "Clean Energy for Rural Development (REC-III)" project;
- (b) the details of various Clean Energy projects being undertaken in rural areas of the country;
- (c) whether the Government is considering certain sub-projects under REC-III; and
- (d) if so, the details thereof?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

- (a):Rural Electrification Corporation Ltd (REC) a public sector undertaking under the administrative control of the Ministry of Power has signed a loan agreement for 'Clean Energy for Rural Development (REC-III)' project with KfW, Germany on 30 March 2012 to refinance loans provided by REC to renewable energy projects in rural areas and to energy efficiency projects. The amount of Loan is Euro 100 million which can be drawn in phases upto 31 December 2017.
- (b):As on date REC has claimed Rs 140.52 crore against loans given to 5 projects in the states of Andhra Pradesh, Gujarat, Orissa, Haryana, and Rajasthan aggregating renewable energy generation capacity of 27 MW comprising 2 biomass based projects of 20 MW and 3 solar power generation projects of 7 MW.
- (c)&(d):REC-III loan covers a number of sub-projects which are set up by state/ private sector developers. These sub-projects are initially financed by REC and refinanced by KfW, Germany.